

CORRIGENDUM TO PUBLIC ANNOUNCEMENT

For the attention of the Shareholders of **STARCHIK SPECIALITIES LIMITED**

Registered Off. "Poultry Bhavan", 6-1-85/5, Saifabad, Opp. Telephone Bhavan,
Hyderabad - 500 004

In continuation to the Public Announcement issued by CIL Securities Limited (Managers & Registrars to the Offer) on Friday, 7th July 2006 on behalf of **Mr. Sanjay Sanghi** and **Mr. Ritesh Sanghi** (herein after referred to as Acquirers) pursuant to Regulation 10 & 12 or the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation 1997 and subsequent amendments there to (here in after referred to as Regulations)

The Schedule of activity pertaining to the Open offer has been changed and shall be read as under.

Activity	Day and Date
Public Announcement Date	Friday, 7 th July 2006
Specified Date	Friday, 4 th August 2006
Date by which letter of Offer to be dispatched share holders	Saturday, 19 th August 2006
Date of opening of the Open Offer	Thursday, 24 th August 2006
Last date of closing of the Open Offer	Tuesday, 12 th September 2006
Last date for revising the Offer Price /number of shares	Friday, 1 st September 2006
Last date for Competitive Bid	Thursday, 27 th July 2006
Last date for withdrawing acceptance from the Open Offer	Wednesday, 6 th September 2006
Last date of communicating rejection / acceptance and payment of consideration for accepted tender	Wednesday, 27 th September 2006

The above dates where ever it appeared in the Original Public Announcement shall be read accordingly.

The Acquirers accept full responsibility for the information contained in this public announcement

This Corrigendum Public Announcement would be available on SEBI's website at www.sebi.gov.in



Issued by the Manager to the offer:

CIL SECURITIES LTD.,

#214, Raghava Ratna Towers, Chirag Ali LaneAbids, Hyderabad- 500 001

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